

1	2	3
4.	Kolkata	West Bengal
5.	Bhagalpur	Bihar
6.	Bhubaneswar	Orissa
7.	Chennai	Tamil Nadu
8.	Kancheepuram	Tamil Nadu
9.	Bangalore	Karnataka
10.	Kannur	Kerala
11.	Vijayawada	Andhra Pradesh
12.	Hyderabad	Andhra Pradesh
13.	Salem	Tamil Nadu
14.	Delhi	Delhi
15.	Varanasi	Uttar Pradesh
16.	Chamoli	Uttarakhand
17.	Meerut	Uttar Pradesh
18.	Panipat	Haryana
19.	Srinagar	Jammu & Kashmir
20.	Jaipur	Rajasthan
21.	Mumbai	Maharashtra
22.	Ahmedabad	Gujarat
23.	Indore	Madhya Pradesh
24.	Nagpur	Maharashtra
25.	Raigarh	Chhattisgarh

Pending Applications Under TWRFS

†903. SHRI RAGHUNANDAN SHARMA :

Will the Minister of TEXTILES be pleased to state :

(a) the total number of workers benefited from Textile Workers Rehabilitation Fund Scheme (TWRFS) during the years 2009, 2010 and 2011;

† Original notice of the question was received in Hindi

- (b) the number of applications pending for getting the benefit under the said scheme and the number of workers covered under such applications;
- (c) the reasons for delay in granting approval for relief under this scheme;
- (d) the number of such applications pending for the benefit under the said schemes as approval granting process of which have been discontinued partially and the number of workers from whom such applications received; and
- (e) the reasons for partially discontinuing the process on applications under said scheme and delay in providing relief?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI) : (a) The total number of workers benefited under Textile Workers Rehabilitation Fund Scheme (TWRFS) during the last 3 years is as under :

Sl.No.	Year	No. of beneficiaries
1.	2009	7490
2.	2010	7374
3.	2011	1022

- (b) 150 applications received in the month of February 2012 are under examination.
- (c) There is no delay in granting relief under the Scheme.
- (d) The Scheme has not been discontinued and is in operation.
- (e) Does not arise in view of (d) above.

Concession to Indian Apparel Companies

904. SHRI MOHD. ALI KHAN :

Will the Minister of TEXTILES be pleased to state :

- (a) whether Government has given concession to the Indian apparel companies;
- (b) if so, the details thereof in the Eleventh Five Year Plan;
- (c) the funds spent on such companies; and
- (d) the plan of action prepared by Government for the Twelfth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI) : (a) and (b) No specific concessions have been given to Indian apparel companies. However, government have introduced several provisions in the Foreign Trade Policy 2009-14, further supplemented in August, 2011, for providing incentives/concessions to the Textiles & Clothing sector exports. This